

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00026/2019

IN

ORIGINAL APPLICATION No.170/00064/2017

DATED THIS THE 4th DAY OF JUNE 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

K.Nagaraja,  
Aged about 51 years,  
S/o late MN.Krishna Rao,  
Working as Manager cum Salesman,  
All India Institute of Speech  
& Hearing (AIISH),  
Manasa Gangotri,  
MYSORE-567 006.  
R/o MP.2040, 10<sup>th</sup> cross,  
Maruthi Tent Road,  
Janatha Road, Mysore.

...Petitioner

(By Shri Ranganatha S.Jois..... Advocate)

Vs.

1. Shri Prem Narayn,  
Secretary  
Department of Health and Family Welfare  
Nirman Bhavan, 3<sup>rd</sup> Floor,  
'A' Wing, Union of India,  
New Delhi 110 003.

2. Dr.M.Pushpavathi,  
Director,  
All India Institute of Speech  
& Hearing (AIISH),  
Manasa Gangotri,  
MYSORE-560 006. ....Respondents.

(By Shri S.Sugumaran, Addl.CGSC)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Order of this Tribunal in OA. No.170/00064/2017 dated 1.8.2018 seems to be complied with. Therefore, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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